

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A. No. 62/00446/2021

This the 12th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Kunzes Angmo, age 29 years D/o Tashi Angchuk, R/o Wanla, Tehsil Khalsti, District Leh.
2. Jegmath Angmo, age 36 years D/o Sonam Dorjey, R/o Egoo, Tehsil & District Leh.
3. Disket Dolkar, age 29 years D/o Phunchok Dorjai, R/o Skurbuchan, Tehsil Khalsti, District Leh.

.....Applicants

(Advocate: Mr. Ritesh Sharma)

Versus

1. Union Territory of Ladakh Through Commissioner/Secretary, Technical Education Department, Civil Sectt., Ladakh Pin 194104.
2. Director General, Youth Services and Sports, M.A. Stadium, Jammu. Pin. 180003.
3. District Youth Services and Sports Officer Leh Pin. 194104.
4. Headmaster, Govt. Middle School, Khachethang, Leh Pin 194104

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. DAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The present OA has been filed by the applicants challenging the advertisement for engagement of 'Rehbar-e-Khel' in the respondents

department. It is submitted by Mr. Sudesh Magotra, learned D.A.G. for respondents that this Tribunal has no jurisdiction to hear the case.



2. Contention of learned D.A.G. has force and it is to be accepted as 'Rehbar-e-Khel' not comes within the jurisdiction of this Tribunal. It has not been brought within the jurisdiction of this Tribunal by notification as issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.

3. Accordingly, the O.A. is dismissed for want of jurisdiction. However, the applicant is at liberty to approach before the appropriate forum.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/